

Jhumia families in the Third Five Year Plan.

### Assessment of Basic Education in Tripura

**1235. Shri Dasaratha Deb:** Will the Minister of Education be pleased to state:

(a) whether there has been any assessment of the basic education imported to the students of Tripura; and

(b) if not, whether steps would be taken to make an early assessment?

**The Minister of Education (Dr. K. L. Shrimaji):** (a) Yes, Sir.

(b) Does not arise.

### • मध्य प्रदेश में आदिम जाति खंड

१२३६. श्री बड़े : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में आदिमजाति खंड कहां-कहां खोले जायेंगे;

(ख) केन्द्रीय शासन ने सन् १९६१-६२ में आदिम जाति खण्ड (राष्ट्रीय विस्तार खण्ड) निर्माण करने के लिये मध्य प्रदेश शासन को कितना धन दिया; और

(ग) यदि धन दिया गया तो क्या उसका प्रयोग मध्य प्रदेश शासन ने किया और यदि हां, तो कहां-कहां और कब ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दातार) : (क) से (ग). सूचना एकत्रित की जा रही है। सूचना प्राप्त होने ही एक विवरण सभा-पटल पर रख दिया जायगा।

### Survey of Border Areas

**1237. Shri S. M. Banerjee:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the steps that have been taken to survey the area in the India-

Burma, India-China and India-Pakistan borders;

(b) the amount allotted for this purpose;

(c) whether a decision has been taken to raise a separate directorate for this purpose; and

(d) if so, what additional staff is likely to be recruited for the same?

**The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das):** (a) to (d). It will not be in the public interest to disclose this information.

### Bhilai Steel Plant

**1238. Shri Daji:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) how many workers working as work-charged employees have been transferred to the operation side in the Bhilai Steel Plant from 1st January, 1961 to 31st March, 1962; and

(b) in how many of such cases salaries have been fixed and in how many cases the salaries for operational jobs have not yet been fixed?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** (a) 1532.

(b) Salaries have been fixed in all the cases.

### State Legislative Council Election

**1239. { Shri Manoharan:  
Shri Rajaram:**

Will the Minister of Law be pleased to state:

(a) why the elementary school teachers are excluded from exercising their franchise in the teachers' constituency in the State Legislative Council Election;

(b) whether Government have received any proposal to this effect including the elementary school teachers from the Madras State Govern-

ment or from teachers' organisation; and

(c) if so, what is to be the attitude of the Central Government to this proposal?

**The Deputy Minister in the Ministry of Law (Shri Bibudhendra Mishra):**

(a) In view of the provision contained in article 171(3)(c) of the Constitution, the elementary school teachers are excluded from exercising their franchise in the teachers' constituency in election to the Legislative Council of States.

(b) Government have received from the Ramanathapuram District Teachers' Guild copy of a resolution passed at the half-yearly conference of the Guild held on the 31st March, 1962, requesting that the rules and the Constitution may be amended, *inter alia*, "to enable all elementary school teachers to vote in the election of representatives to the Legislative Council".

(c) Government are of opinion that there is hardly any justification for giving the elementary school teachers the right to vote in elections to the Legislative Council.

#### Co-operative Housing Societies

**1240. Shri Yajnik:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have decided to discontinue the loans and subsidies that were being given to the Co-operative Housing Societies of Scheduled Castes and Tribes in Gujarat;

(b) if so, when the loans and subsidies will again be granted to these Societies; and

(c) any other measures that Government propose to take with a view to help these backward classes to build their own homes or cottages?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) to (c) The information is being collected from the State Government. A

statement will be laid on the Table of the House as soon as the information becomes available.

#### Special Multi-purpose Blocks

**1241. Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) the number of special multi-purpose Blocks started in the country so far;

(b) how many are in the tribal areas; and

(c) the number of Special Multi-purpose Blocks to be started in the remaining years of the Third Five Year Plan?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) to (c) The information is being collected from the State Governments Union Territories Administrations. A statement will be laid on the Table of the House when the information becomes available.

#### Study of Hindi in Schools of non-Hindi speaking States

**1243. Shri A. T. Sarma:** Will the Minister of Education be pleased to state:

(a) the names of the non-Hindi speaking States that have introduced Hindi either as a compulsory or as an optional subject in the High School classes; and

(b) the names of the States that have not yet introduced Hindi either as a compulsory or as an optional subject in the High Schools at all?

**The Minister of Education (Dr. K. L. Shrivastava):** (a) and (b) A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 37].